

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7589 OF 1999

I.I.S.EMPLOYEES' H.BLDG.CO-OP.SOCTY.LTD.

Appellant (s)

VERSUS

STATE OF KARNATAKA & ORS

Respondent(s)

(With office report)

Date: 28/04/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s)

Mr.K.N.Chendra Shekher, Adv.

Mr.K.C.Sudarshan, Adv.

Mr.Praveen Agarwal, Adv.

Mr. M.A.Chinnasamy,Adv.

For Respondent(s)

Mr. Sanjay R. Hegde ,Adv

UPON hearing counsel the Court made the following

O R D E R

It is stated that the dasti service has been effected on the concerned

respondent for making alternative arrangement. However, we do not find anyone

appearing on behalf of the aforesaid respondent.

Put up after summer vacation.

(Satish K. Yadav)

(Vijay Dhawan)

Court Master

Court Master